NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.27/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES:

Mr. Sachin Chaturvedi

V/s.

M/s. Apollo Ingredients India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE



ORDER C.P. No. 27/241/NCLT/MB/MAH/2016

- None present. Although on the last occasion this date of hearing was duly communicated in the open Court to both the sides.
- List the matter for Final Hearing on 27.06.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 01.05.2017